# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 1517 TO BE ANSWERED ON 11th FEBRUARY, 2020

### BENEFICIARIES OF PDS

### †1517. SHRI JUGAL KISHORE SHARMA: SHRIMATI RITI PATHAK:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of people being provided with foodgrains under the Public Distribution System (PDS) in Madhya Pradesh and Jammu and Kashmir at present on the basis of the census conducted till date;
- (b) whether there is a huge gap between demand and supply under the said system; and
- (c) if so, the details thereof?

#### ANSWER

## MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

(a): The number of persons covered under the Act in the State of Madhya Pradesh, Union Territory (UT) of Jammu & Kashmir and Union Territory of Ladakh, at present, is as follows:

Name of the States/UTs	Number of persons covered under the NFSA (In lakh)
Madhya Pradesh	546.42
Jammu & Kashmir	72.05
Ladakh	1.44

(b)& (c): Allocation of foodgrains to States/Union Territories (UTs) under the National Food Security Act, 2013 (NFSA) is made on the basis of State/UT-wise coverage of population determined by the then Planning Commission, identification of beneficiaries by States/UTs within the coverage, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under the Antyodaya Anna Yojana and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System (TPDS), the same shall be protected. Thus, the question of gap between demand and supply does not arise.